

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 182/2017
O.A. No. 425/2012

New Delhi, this the 28th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Smt. Prema Rai,
Widow of Late Shri Gorakh Nath Rai,
R/o House No. D-428, Awantika,
Sector-1, Rohini, Delhi-110085. .. Petitioner

(By Advocate : Shri Tarun Kumar Tiwari)

Versus

Shri P.K. Gupta,
Commissioner,
North Delhi Municipal Corporation
Civic Center, Dr. S.P. Mukherjee Marg,
New Delhi. .. Respondent

(By Advocate : Shri Manjeet Singh Reen)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents produced an order dated 18.09.2017 in WPC No.8307/2017 of the Hon'ble High Court of Delhi, whereunder the orders of this Tribunal have been stayed.

2. In the circumstances, the CP is closed and notice is discharged. However, the petitioner is at liberty to avail her

remedies, in accordance with law, once the stay is vacated or the WPC is finally decided.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /